

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
VOLUME OF CARGO .

584

Shri Mohd. Ali Khan

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGSHIPPING be pleased to state :-

- (a) whether the volume of cargo at the major ports is expected to rise to 650 million tons in the year to March, 2012;
- (b) if so, the details worked out so far;
- (c)the incentives being given to the shipping industry in the remaining Eleventh Five Year Plan; and
- (d)the response form foreign countries in this regard?

ANSWER

MINISTER OF SHIPPING

(SHRI G.K. VASAN)

(a): The volume of cargo at the major ports is projected under 11th Plan document at 708.09 Million Tonnes and as per National Maritime Development Programme (NMDP), it is projected at the level of 615.70 Million Tonnes by the period March, 2012.

(b): Port-wise detail of the projected traffic by the period March, 2012 is annexed.

(c): The incentives being given to the shipping industry in the remaining Eleventh Five Year Plan are as under:

1. Introduction of Tonnage Tax for Shipping Industry: Government has rationalized fiscal regime for the Indian Shipping Industry by introducing tonnage tax system from the Financial year 2004-05, in order to provide Indian shipping industry a level playing field vis-à-vis international shipping companies and also facilitate the growth of Indian shipping.

2. Cargo Support to Indian Lines As per the exiting Government policy, all import contracts are to be finalized on FOB (Free On Board) basis in respect of Government owned/controlled cargoes on behalf of Central Government Department/State Government Department and Public Sector Undertaking under them with a view to retain control over shipping arrangements within the country and for providing cargo support to Indian flag vessels by providing first right of refusal. For meeting the above objective the policy provides for centralized shipping arrangements through the Chartering Wing (Transchart) in the Ministry of Shipping. As regards Chartering of vessel for movement of cargoes on private account the same are regulated through the Director General of Shipping by granting permission to private charters after taking into consideration the availability of Indian flag vessels by granting first right of refusal to Indian flag vessels.

(d):No comments have been received from foreign countries in this regard.

Annexure

TRAFFIC PROJECTION AS ON 31.03.2012

(In Million Tonnes)

S. No. PROJECTION AS PER 11TH PLAN DOCUMENT PROJECTION AS PER NMDP

1.KOLKATA 13.43 13.60

2.HALDIA 44.50 50.15

3.PARADIP 76.40 68.35

4.VISAKHAPATNAM82.2082.00

5.ENNORE47.0034.80 6.CHENNAI57.5046.60

7TUTICORIN31.7230.40

8.COCHIN38.1733.00

9.NEW MANGALORE48.8142.26 10.MORMUGAO44.5541.00 11.MUMBAI71.0539.60 12.JAWAHARLAL
NEHRU66.0463.04 13.KANDLA86.7270.90

TOTAL 708.09 615.70